

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.429 of 2012 in
DFR No. 2265 of 2012**

Dated : 21st December, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Tamil Nadu Generation & Distribution Corpn.Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant (s): Mr. S. Vallinayagam

Counsel for the Respondent(s):

ORDER

IA No.429 of 2012

(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 08.01.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter before the **Chennai Circuit Bench** on
08.01.2013.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs